

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:306  
ANSWERED ON:23.12.2003  
USE OF EXPLOSIVES BY TERRORISTS  
M. JAGANNATH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that the terrorists in their recent bomb blasts across the country used explosives originally supplied to commercial organizations for making lethal weapons and mining etc. as reported in The Hindu dated September 3, 2003;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government has set up any panel to find out the security lapses on the part of the private sector arms manufacturers;
- (d) if so, the outcome thereof and the action taken thereon; and
- (e) the steps taken by the Government to check such activities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI )

(a), (b), (c), (d) & (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 306 FOR 23.12.2003.

(a) & (b): As reported in the 'Hindu' dated 3.9.2003, Delhi Police found a blue colour bag containing 148 gelatin sticks on 30.8.2003 at the New Delhi railway station.

(c): No, Sir.

(d): Does not arise.

(e): In view of the increased use of explosives in perpetrating violence by terrorists, the Government have issued detailed guidelines to ensure control over manufacture, distribution, marketing, transport and use of explosives.